

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
UNSTARRED QUESTION 4233
ANSWERED ON 01.04.2026

SABHASAAR FOR MINUTES OF MEETINGS OF GRAM SABHAS

4233 SHRI SADANAND MHALU SHET TANAVADE:

SHRI NARAYANA KORAGAPPA:

SHRI LAHAR SINGH SIROYA:

DR. PARMAR JASHVANTSINH SALAMSINH:

Will the Minister of PANCHAYATI RAJ be pleased to State:

- (a) present status of deployment of SabhaSaar tool for automated documentation of Gram Sabha proceedings, including number of Gram Panchayats and States/UTs covered so far;
- (b) total number of Gram Sabha meetings processed through SabhaSaar and extent of automated minutes generated during last two years;
- (c) technological framework adopted for audio or video processing, language translation and integration with national digital platforms supporting local governance;
- (d) whether AI-enabled documentation tools have improved record keeping, accessibility and transparency of Gram Sabha proceedings; and
- (e) if so, details thereof, including feedback received from States/UTs and Panchayati Raj Institutions regarding its implementation?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) and (b) The Ministry of Panchayati Raj launched SabhaSaar, an AI-enabled voice-to-text meeting summarisation tool, on 14th August 2025. The SabhaSaar platform enables structured capture and summarisation of Gram Sabha proceedings and supports monitoring of key parameters such as frequency and type of Gram Sabha meetings and participation. The platform captures agenda-wise discussions, decisions, and participation details, and the generated minutes are made available to Panchayat functionaries for review,

validation and final acceptance. SabhaSaar has been made available to all States/UTs, and Gram Panchayats are progressively adopting it for routine Gram Sabha and Panchayat meetings. As on 26.03.2026, a total of 1,18,051 Gram Panchayats and equivalent have used the SabhaSaar tool for automated meeting summarization and over 2,40,000 minutes of the meeting have been processed across States/UTs. The Gram Panchayats and equivalent in the States/UTs of Tamil Nadu, Odisha, Dadra and Nagar Haveli and Daman and Diu, Ladakh, and Tripura are nearing saturation in terms of SabhaSaar adoption. The State/UT-wise adoption status of SabhaSaar is placed at **Annexure**.

(c) SabhaSaar uses an AI-based technological framework for automated documentation of Gram Sabha proceedings. The platform uses Automatic Speech Recognition (ASR) services provided by BHASHINI for voice-to-text transcription, including regional languages. The Ministry has taken steps to improve the accuracy of AI-based transcription, and the platform allows Panchayat functionaries to review, validate and edit the draft minutes prior to final acceptance. The AI model used in SabhaSaar operates on AI and cloud infrastructure provisioned through the IndiaAI Compute Portal under the IndiaAI Mission of MeitY.

(d) & (e) AI-enabled documentation through SabhaSaar has improved record keeping, accessibility and transparency of Gram Sabha proceedings by enabling structured and standardized documentation, reducing manual effort, improving accuracy, and ensuring availability of searchable digital records. Feedback received from States/UTs and Panchayati Raj Institutions indicates that SabhaSaar facilitates timely preparation of minutes, improves documentation quality, and strengthens transparency and accessibility of Gram Sabha proceedings.

The Ministry of Panchayati Raj follows a consultative and feedback-based approach to continuously strengthen digital governance frameworks for Panchayats. Based on feedback from States/UTs and Panchayati Raj Institutions, the Ministry examines scope for further improvements in processes, capacity-building and convergence with other initiatives, with a view to strengthening local governance and supporting rural economic activities.

Annexure

Annexure referred to in reply of the part (a) and (b) of Rajya Sabha Unstarred Question No. 4233 answered on 01.04.2026 regarding ‘SabhaSaar for Minutes of Meetings of Gram Sabhas’.

Adoption of SabhaSaar by Gram Panchayats

S.No.	State Name	Total GPs & Equivalent	GPs & Equivalent with MoM Generated	Total Meetings Uploaded
1	Andaman And Nicobar Islands	70	20	51
2	Andhra Pradesh	13327	9361	23345
3	Arunachal Pradesh	2108	91	129
4	Assam	2657	29	48
5	Bihar	8052	6392	18608
6	Chhattisgarh	11693	9142	14008
7	Goa	191	12	17
8	Gujarat	14621	3415	4764
9	Haryana	6230	3165	5671
10	Himachal Pradesh	3615	398	648
11	Jammu And Kashmir	4291	1629	2762
12	Jharkhand	4345	3468	8252
13	Karnataka	5949	3130	6140
14	Kerala	941	540	1748
15	Ladakh	193	183	453
16	Lakshadweep	10	0	0
17	Madhya Pradesh	23011	3138	4945
18	Maharashtra	28002	6943	17650
19	Manipur	3811	30	52
20	Meghalaya	7020	1	1
21	Mizoram	854	20	46
22	Nagaland	1328	16	30
23	Odisha	6794	6751	25281
24	Puducherry	108	0	0
25	Punjab	13236	1175	1387
26	Rajasthan	11071	3217	5671
27	Sikkim	199	3	7
28	Tamil Nadu	12480	12451	35332
29	Telangana	12760	2454	3792
30	The Dadra And Nagar Haveli And Daman And Diu	50	41	142

31	Tripura	1194	1086	3126
32	Uttarakhand	7817	5455	8249
33	Uttar Pradesh	57695	34232	47866
34	West Bengal	3339	63	105
	Total	269062*	118051	240326

** Total Number of Panchayats includes Panchayats in UTs and Traditional Local Bodies (TLBs) across country.*